GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:245 ANSWERED ON:01.03.2002 FRAUD COMMITTED BY HCL SUBODH ROY

Will the Minister of FINANCE be pleased to state:

(a) whether an incident of fraud committed by HCL in nexus with some foreign companies in the sale and purchase of shares has come to the notice of the Government;

(b) if so, the details of other companies found involved in the said fraud; and

(c) the action taken against guilty officials by the Government?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL)

(a) to (c) Information is being collected and will be laid on the Table of the House.